

Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,

ALLAHABAD.

....

original Application No. 1444 of 2001
this the 21st day of August 2002.

HON'BLE MR. A.K. BHATNAGAR, MEMBER (J)

Sudarshan Rai, S/o Sri A.N. Rai, R/o D 59/365 G-2-KHM
Jai Prakash Nagar, Shivpurwa, Varanasi.

Applicant.

By Advocate : Sri V.K. Srivastava.

Versus.

1. Union of India through its General Manager,
North Eastern Railway, Gorakhpur.
2. Divisional Rail Manager, North Eastern Railway,
Varanasi.
3. Divisional Rail Manager (Personnel), N.E.R.,
Varanasi.
4. Sr. Divisional Mechanical Engineer (C&W), N.E.R.,
Varanasi.

Respondents.

By Advocate : Sri K.P. Singh.

ORDER (ORAL)

This O.A. has been filed under Section 19 of the A.T. Act, 1985 with the prayer to direct the respondents to make the payment of overtime bills and travelling allowance bills as submitted by the applicant with interest.

2. The case of the applicant is that the applicant retired on completion the age of superannuation on 31.1.1998. It is claimed that the applicant had worked over time in the year 1985 to 1987 and the same has been verified by the Divisional Railway Manager (P) vide order dated 4.6.90. The main grievance of the applicant is that he has not been paid O.T.A. from July'85 to September'87 for which he has sent a representation contained at

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Annexure A-10 to the O.A. and the same is still pending with the respondents for consideration as stated by the learned counsel for the applicant.

3. I have heard the learned counsel for the parties and have also perused the pleadings on record. I am of the opinion that the ends of justice would be better served if the representation of the applicant dated 2.4.2001 is decided by the respondents in a time bound manner.

4. The O.A. stands disposed of finally with the direction to the General Manager ~~or~~ ⁱⁿ to decide the pending representation of the applicant dated 2.4.2001 by a reasoned and speaking order, within a period of three months from the date of receipt of copy of this order. The applicant may send a fresh representation if he so desires alongwith a copy of this order. No order as to costs.


MEMBER (J)

GIRISH/-